GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 5129 ANSWERED ON 02/04/2025

FRAMEWORK FOR AGRI PHOTO VOLTAIC TECHNOLOGY

5129. SHRI G M HARISH BALAYOGI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has formulated a standardized definition and framework for Agri Photo Voltaic (APV) technology and if so, the details thereof and if not, whether the Government intends to do so;

(b) whether the Government has any plans to introduce incentives for Farmer Producer Organizations (FPOs) and rural cooperatives to participate in APV development and if so, the details thereof;

(c) the details of the eligibility criteria prescribed for agricultural land to qualify for APV installations;

(d) whether the Government is considering measures to make land use policies flexible for allowing agricultural land to retain its status while also being used for power generation and if so, details thereof;

(e) the steps taken to raise awareness regarding APV adoption among farmers and rural communities;

(f) whether the Government is considering financial incentives such as fixed feed-in tariffs for APV projects and if so, the details thereof; and

(g) the details of regulatory measures being undertaken to streamline the adoption of APV systems and integrate them within India's renewable energy and agricultural sectors?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (g) No proposal is under consideration for Agri Photo Voltaic (APV) standardized definition, framework, regulatory measures or incentives.

However, Component A PM KUSUM scheme allows the setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar Energy based Power Plants. Farmers can install solar plants up to 2 MW under this components, on their land. Group of farmers/ cooperatives/ panchayats/ Farmer Producer Organisations (FPO)/ Water User associations (WUA) etc. can also install power plant through developer(s). The scheme provides a procurement based incentive of Rs 0.40/unit for DISCOMS.
